

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Dated/Imphal 27th September, 2013

No. HCM/N-2013/(Judl)/ In view of the establishment of the Court of Judicial Magistrate First Class/Civil Judge (Jr. Divn.), Moreh with effect from the 21st of September, 2013 vide Notification No.2/62/2012-Leg/L-A, dated 12th July, 2013 of the Law and Legislative Affairs, Government of Manipur, the High Court of Manipur in exercise of the powers under Section 24 of Code of Civil Procedure, 1908 direct the transfer of all Civil cases which fall within the jurisdiction of the newly established Court of Judicial Magistrate First Class/Civil Judge (Jr. Divn.), Moreh from the Court of JMFC/Civil Judge (Jr. Divn.), Thoubal with immediate effect.

Sd/-

REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/N-2013/(Judl)/9806-22 Dated/Imphal 27th September, 2013

Copy to :

1. The Secretary (Law), Government of Manipur for kind information.
2. The District & Sessions Judge, Manipur East for kind information.
3. The District & Sessions Judge, Manipur West for kind information.
4. The District & Sessions Judge, Bishnupur for kind information.
5. The District & Sessions Judge, Thoubal for kind information.
6. The Joint Registrar (Judl. & Bench) High Court of Manipur.
7. The Joint Registrar (Admn. / PM & P), High Court of Manipur.
8. The Deputy Registrar (Judl./Admn.), High Court of Manipur.
9. The Director of Prosecution, Government of Manipur for kind information and circulation to the District PPs and Government Advocates.
10. The JMFC/Civil Judge (Jr. Divn.), Moreh for kind information.
11. The JMFC/Civil Judge (Jr. Divn.), Thoubal for kind information and necessary action.
12. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- for kind information of His Lordship.
13. The Assistant Registrar – I, II & III, High Court of Manipur.
14. The CPC – e-Courts MMP. He is requested to upload the above order in the High Court website.
15. The PS to the Hon'ble Mr. Justice N. Kotiswar Singh.
- for kind information of His Lordship.
16. The order book/Guard file.
17. Concerned file.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR